

Central Administrative Tribunal
Principal Bench, New Delhi

O.A.No.532/90

New Delhi this the 16th Day of November, 1994.

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Mrs Lakshmi Swaminathan, Member (J)

Mahendra Nath Dubey,
S/o Shri B.P. Dubey,
Regional Labour Commissioner, (C), HQa
New Delhi.Applicant

(By Advocate : Shri Jog Singh)

VERSUS

1. Union of India, Through
Secretary,
Ministry of Labour
Government of India,
New Delhi.
2. Secretary,
Union Public Service Commission,
Dholpur House,
New Delhi.
3. Shri D.P. Srivastava,
Regional Labour Commissioner (C),
Kanpur.
4. Shri V.K. Sorick,
Regional Labour Commissioner (C),
NEW DELHI.Respondents

(By Advocate : Shri PH Ramchandani)

JUDGEMENT (ORAL)

Hon'ble Shri S.R. Adige, Member (A)

Shri Jog Singh, learned counsel for the applicant seeks permission to withdraw this O.A. bearing No.532/90. Shri PH Ramchandani, counsel for the Respondents has no objection.

2. The prayer for withdrawal of the application is allowed, and the O.A. is dismissed as withdrawn.

Lakshmi Swaminathan
(Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)